

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) Nos. 758-759/2019

(Arising out of impugned final judgment and order dated 29-08-2017 in CRLA No. 1350/1983 and CRLA No. 1369/1983 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 29-11-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Amit Pratap Shaunak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NIDHI AHUJA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER